

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32260/2010

(From the judgement and order dated 10/08/2010 in CMWP No.38095/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

AJIT SINGH & ORS.

Respondent(s)

(With appln(s) for bringing on record additional documents and prayer for interim relief and office report)

WITH
SLP(C) NO. 6500 of 2011
(With office report)

CONMT.PET.(C) NO. 267 of 2011 in SLP(C)NO.32260/2010
(With office report)

Date: 12/07/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s)/
Respondents Mr. Jayant Bhushan, Sr. Adv.
 Mr. Rohit Kumar Singh, Adv.
 Mr. Pallav Mongia, Adv.
 Mr. Santhanalakshmi, Adv.
 Mr. A.Venayagam Balan, Adv.

Mr. D.K. Goswami, Adv.
Mr. Anuvrat Sharma, Adv.
Mrs. Alka Sinha, Adv.

Mr. Ravindra Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

List the matters on 24th July, 2012.

(O.P. Sharma)
Court Master

(M.S. Negi)
Court Master